

Declaration of Assets and Liabilities

Year...2024.....

I, Mithilesh Kr Mitr, son/daughter/wife of Late Devi Lal,

aged 43 years, belonging to Bihar Legislative Assembly

service and presently working as Assistant

give herein below the details of the assets (Immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse (Name(s))	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	Rs. 11,000/-	-	-	-	-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Rs. 75000/-	-	-	-	-
(iii)	Bonds, Debentures and Shares in companies	Nil	-	-	-	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC Rs. 16,566	-	-	-	-
(v)	Motor Vehicles (details of make, etc.)	Nil	-	-	-	-
(vi)	Jewellery (give details of weight and value)	50 gram Gold 250000/-	-	-	-	-
(vii)	Other assets, such as values of claims / T.V. / Interests	Rs. 75000	-	-	-	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Mithilesh Kumar Mitr

370 (70) (1-270)

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12.2.21

1976
15/02/21

8. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependent-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	-	-	-	-
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	-	-	-	-
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	-	-	-	-
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	-	-	-	-
(v)	Others (such as interest in property)	Share in Ancestral property till date share is not divided (HUF)				

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions (s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	Nil	-
	(ii) Loans from financial institutions	Nil	-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	-
	(b) dues to departments dealing with supply of water	Nil	-
	(c) dues to departments dealing with supply of electricity	Nil	-

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	(d) dues to departments dealing with telephones	Nil	-
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	-
	(f) Other dues, if any	Nil	-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Year - 2020 - 2021 Rs - 42,571/- PAN No - BKKPM-8959	-
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	-
	(iii) Sales Tax (Only in case of proprietary business)	Nil	-
	(iv) Property Tax	Nil	-

C. Personal Detail

GPF/CPF/PRAN No. :-

PTS/BLA-1310

Gender :-

M (M/F)

Date of Birth :-

27/12/1976 (DD/MM/YYYY)

Class/Group :-

B (A/B/C)

Cadre :-

B.L.A. Secretariat Service
(Full Name e.g. B.A.S. - Bihar Administrative Service,
B.S.S. - Bihar Secretariat Service etc.)

Home District :-

Bhagalpur

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Mithilesh Kumar Mitra

Name of Employee: Mithilesh Kumar Mitra

Designation: Assistant

Department: Bihar Legislative Assembly

Place: Patna

Date: 12.02.2021

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Mithilesh Kumar Mitra